

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:140  
ANSWERED ON:01.03.2005  
ADVASI VIKAS KENDRAS  
Ahmad Shri Ateeq

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the details of the funds allocated by the Adivasi Vikas Kendras to States during the last three years; State-wise;
- (b) whether any audit is undertaken in regard to utilization of this fund;
- (c) if so, the details thereof; State-wise;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to set up a sub office of the National Scheduled Tribe Commission in every State to check the misuse of grant by the local officers?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) There are no Adivasi Vikas Kendras under the Ministry of Tribal Affairs. Therefore, the question of allocating funds does not arise.
- (b) to (e) Questions do not arise.